Annexure-1

Name of the corporate debtor: IBD UNIVERSAL PRIVATE LIMITED; Date of commencement of CIRP: 30.01.2023; List of creditors as on: 25.04.2023

List of secured financial creditors belonging to any class of creditors

(Amount in ₹)

Sl. No	Namo of	Identification No.	Details of claim received		Details of claim admitted							Amoun			
			Date of receipt	Amount claimed	Amount of claim admitted	Natur e of clai m	Amoun t covere d by securit y interest	Amount covered by guarante e	Whethe r related party?	% of voting share in CoC	Amou nt of contin ge nt claim	t of any mutual dues, that may be set- off	Amount of claim not admitted	under verificati	Remar ks, if any
1.	Bank of Baroda	AAACB1534F	13.02.2023	769592317.35	768920362.62	Secured	**	No	No	46.86%	0.00	0.00	671954.73	0.00	
2.	Canara Bank	AAACC6106G	10.02.2023	109247650.00	109247650.00	Secured	**	No	No	6.66%	0.00	0.00	0.00	0.00	
3.	Union Bank	AAACU0564G	13.02.2023	246749479.00	246749479.00	Secured	**	No	No	15.04%	0.00	0.00	0.00	0.00	
4.	Reconstructio	UT74999DL2002P LC117052	13.02.2023	95187428.00	94687428.00	Secured	**	No	No	5.77%	0.00	0.00	500000	0.00	
	Total			1220776874.35	1219604920.62					74.33%			1171954.73		

**Details of Security:

Bank of Baroda	da First charge over all the assets of the corporate debtor as they have provided corporate guarantee to the loan facilities availed by M/s NIIL Infrastructure Pvt Lt				
	charge is registered in ROC				
	Mortgage of Land and semi-finished real estate project "Kings Park-Pearl & Onyx" located at E-8 extn., adjoining world way International School, Bawadiya Kalan,				
Canara Bank	Bhopal (M.P.). Land is in the name of Mrs. Omvati Patidar. She has entered into joint venture with IBD Universal Pvt Ltd for the development of project & also holding				
	more than 33.53% of Equity shares of IBD Universal Pvt Ltd Also charge is registered with ROC in favour of Canara Bank.				
Union Bank	1. EM-Total Land and Building at Mahabadiya Village Ph no 31 Tehsil Huzur Kolar Road Bhopal at land measuring 4.52 acres. Project name IBD hallmark citii				

	phase 4 & Hypothecation of present and future receivables from sold/booked units of the project on 29.08.2014 was estimated valued at Rs. 25.74 crores. Present Valuation as per report dated 12.10.2021 of Land and Building of Rs. 7.38 crores.
	2. Collateral EM of house no. E-1/192 Arera Colony Bhopal dated 22.10.2014 of Rs. 10.38 crores. Present Valuation as per report dated 07.10.2021 of Rs. 7.06
	crores.
	3. Hypothecation of current assets and book debts.
Alchemist Asset	Mortgage of part of land at Real estate project "IBD Glory Citii" located at village Bhauri, Patwari Circle No. 34 Tehsil Huzur, District Bhopal.
Reconstruction	
Company Limited	

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Sajjan Kumar Dokania Resolution Professional